



**A.VENKATESWARA REDDY  
REGISTRAR GENERAL**

**HYDERABAD  
DT. 25.11.2020**

(Off): 2344 6166  
(Fax): 2344 6155

**Rec.No.1826/SO/2020**

To  
All the Pri. District & Sessions Judges In the State.

Sir/Madam,

Sub: High Court for the State of Telangana -- Email received from the Registrar (Admin.J), Supreme Court of India, New Delhi -- Celebration of Constitution Day on 26.11.2020 -- Forwarding E-Invitation card and webcast link -- Request to participate in the said celebrations - Reg.

Ref: Email dated 25.11.2020 received from the Registrar (Admin.J), Supreme Court of India, New Delhi

*2nd. 9458/2020  
25/11/2020*

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Adverting to the above subject and reference cited, I am to inform that the Registrar (Admin.J), Supreme Court of India, New Delhi, in his email has informed that the **Constitution Day Celebrations -2020** will be celebrated on **26.11.2020** in virtual mode from **3.45 p.m. to 5.50 p.m.** and forwarded the E-Invitation Card and following webcast link and requested all the Judicial Officers in the State to participate in the said celebrations.

webcast link: <https://webcast.gov.in/scindia/>

Therefore, as directed, I am enclosing herewith a copy of the email dated 25.11.2020 received from the Registrar (Admin.J), Supreme Court of India, New Delhi along with enclosures and request all the Pri. District & Sessions Judges in the State to participate in the said celebrations and to share the webcast link, to all the Judicial Officers in your unit and instruct them to watch the said celebrations.

Yours sincerely,

*[Signature]*  
REGISTRAR GENERAL  
25/11/2020

*Circulate*

*25*  
Encl.No. 4547  
/2020

**PRLDISTRICT AND SESSIONS JUDGE, R.R.DISTRICT AT L.B.NAGAR**

*25*  
DT. 25-11-2020

//Communicated//

*Ranga*  
25/11/20

**PRLDISTRICT & SESSIONS JUDGE,**

**RANGA REDDY DISTRICT**

**Ranga Reddy Dist.**

To:

All the Judicial Officers of this unit.

**Fwd: Webcast of Constitution Day Celebrations – 2020**

**From :** Registrar (Admn.J) <registrar.protocol@scd.nic.in>  
**Subject :** Fwd: Webcast of Constitution Day Celebrations – 2020  
**To :** Registrar General Telangana <reg.gen-tshc@aj.gov.in>

Wed, Nov 25, 2020 02:04 PM

3 attachment

*to  
 spl dr  
 urgent  
 25/11/20*

**From :** "Registrar (Admn.J)" <registrar.protocol@scd.nic.in>  
**To :** "ALLAHABAD HIGH COURT ALLAHABAD" <registrargeneralahc@gmail.com>, "Registrar General" <rg.aphc@indiancourts.nic.in>, "Registrar General" <rg.bomhc@indiancourts.nic.in>, "Registrar General" <rg.calhc@indiancourts.nic.in>, "Registrar General High Court of Chhattisgarh" <rg.cgchc@indiancourts.nic.in>, "REGISTRAR GENERAL Delhi High Court" <rg.dhc@nic.in>, "Registrar General Gauhati High Court Guwahati" <rg.gauhc@indiancourts.nic.in>, "Registrar General High Court of Gujarat" <rg.gujhc@indiancourts.nic.in>, "Gujarat High Court" <rg-hc-gujnic.in>, "Virender Singh" <rg.vphc@indiancourts.nic.in>, "Registrar General High Court of Jammu and Kashmir" <rg.jkchc@indiancourts.nic.in>, "Registrar General High Court of Jharkhand" <rg.jhrhc@indiancourts.nic.in>, "Registrar General High Court of Karnataka" <rg.karhc@indiancourts.nic.in>, "Registrar General High Court of Kerala" <rg.kerhc@indiancourts.nic.in>, "MADHYA PRADESH HIGH COURT MADHYA PRADESH" <reggenmp13@yahoo.com>, "Registrar General Madras High Court" <rg.mdchc@indiancourts.nic.in>, "Shri A. Guneshwar Sharma" <rg.mvphc@indiancourts.nic.in>, "Registrar General High Court of Meghalaya" <rg.mgchc@indiancourts.nic.in>, "REGISTRAR GENERAL ORISSA HIGH COURT" <rg.orhc@indiancourts.nic.in>, "Registrar General PHHC" <rg.phhc@indiancourts.nic.in>, "Registrar General High Court of Judicature at Patna" <rg.pathc@indiancourts.nic.in>, "Nirmal Singh Meralwai" <rg.rajhchc@indiancourts.nic.in>, "registrar general" <hc-sik@nic.in>, "Data Mohan Jamatia" <rg.trphc@indiancourts.nic.in>, "Registrar General High Court of Uttarakhand" <rg.ukhc@indiancourts.nic.in>  
**Sent:** Wednesday, November 25, 2020 2:02:50 PM  
**Subject:** Webcast of Constitution Day Celebrations – 2020

Dear Sir/Madam,

This year, keeping in view the COVID-19 pandemic, the Constitution Day will be celebrated on 26<sup>th</sup> November, 2020 in Virtual Mode. The E-Invitation Card for Constitution Day Celebrations – 2020 is attached herewith.

The webcast link for watching the Constitution Day Celebrations is "https://webcast.gov.in/scindia".

You are requested to apprise Hon'ble Chief Justice and Hon'ble Judges of your High Court about the same and share the webcast link. You are also requested to share the webcast link with all the District Judiciary under your High Court.

Kindly acknowledge the receipt.

With regards,

[Rajesh Kumar Goel]  
 Registrar (Admn. J)  
 Supreme Court of India  
 (O) +91-11-23071057  
 (Fax) +91-11-23383669  
 (M) +91-9910384809

➔ E-Invitation Card CDC 2020.pdf  
 108 KB



**Supreme Court of India**

**Constitution Day Celebrations**

**26 November, 2020**



*The Chief Justice and Judges  
of the Supreme Court of India*

*cordially invite you to the virtual*

*Constitution Day Celebrations*

**on**

**Thursday, the 26 November, 2020**

**as per programme**

## **PROGRAMME**

- 03.45 P.M.** Readiness of Video Conference Room
- 04.30 P.M. to 5.00 P.M.** Guests join through Virtual Mode
- 05.15 P.M.** **THE PRESIDENT** arrives at Video Conference Room
- 05.17 P.M. to 05.22 P.M.** Welcome Address by **Shri Justice N.V. Ramana**  
Judge, Supreme Court of India
- 05.22 P.M. to 05.27 P.M.** Address by **Shri Dushyant A. Dave**  
President, Supreme Court Bar Association
- 05.27 P.M. to 05.32 P.M.** Address by **Shri K.K. Venugopal**  
Attorney General for India
- 05.32 P.M. to 05.40 P.M.** Address by **Shri Ravi Shankar Prasad**  
Union Minister for Law and Justice, Communications and  
Electronics & Information Technology
- 05.40 P.M. to 05.50 P.M.** Address by **Shri Justice Sharad A. Bobde**  
Chief Justice of India
- 05.50 P.M. -** Inaugural Address by **Shri Ram Nath Kovind**  
**Hon'ble the President of India**
- Vote of thanks by Shri Justice R. F. Nariman**  
Judge, Supreme Court of India

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